

Central Administrative Tribunal
Principal Bench

O.A. No.2175/2003

New Delhi this the 8th day of September, 2003

Hon'ble Shri V.K. Majotra, Member (A)

Mrs. Mithlesh Swami,
W/o Dr. J.P. Swami,
R/o C-251, Minto Road Complex,
New Delhi-110002.

-Applicant

(By Advocate: Shri B.B. Raval)

Versus

1. State of NCT of Delhi, through the Education Secretary Old Sectt., Delhi.
2. Director of Education, NCT of Delhi, Old Sectt. Delhi.
3. Mr. R.S. Khokar, Dy. Director of Education Distt. East Delhi.
4. Shri G.T. Jakarde, Asstt. Director of Education Distt. East, Rani Garden, Delhi.

- Respondents

ORDER (Oral)

Learned counsel heard.

2. Applicant has challenged Annexure-A dated 28.7.2003 qua the applicant who has been transferred as Principal from Shakarpur, School to Nicholson Road, School. Learned counsel stated that applicant being on medical leave has yet not been relieved of the charge. He stated that though applicant has been transferred within Delhi itself, the motive behind the transfer of the applicant has been malafide as the applicant had made complaint against the authorities to Secretary, Education and Chief Secretary for indulging in malpractices in regard to certain cases. Applicant is stated to have made representations dated

(3)

-2-

2.8.2003, 4.8.2003 and 18.8.2003 (Annexures P-10, P-11 and P-12) respectively against the impugned transfer, which allegedly the respondents have not disposed of.

3. Having regard to the averments made in the OA and in the interest of justice, in my considered view, this OA can be disposed of at this stage itself without issuing a notice to respondents, while their case will not be prejudiced to dispose of the representations of the applicant Annexures P-10, P-11 and P-12 by passing detailed reasoned orders within a period of one month from the date of communication of these orders. In case applicant has yet not been relieved, status-quo shall be maintained by respondents for a period of one month as stated above or till the disposal of these representations whichever is earlier.

Issue Dasti.

V.K.Majotra -

(V.K. Majotra)
Member (A)

CC.